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Raids by Income-Tax Authorities in Karnataka

Written Answers

38. SHRI B. P. NAGARAJA MURTHY: SHRI H. S. NARASIAH : SHRI B. RACHAIAH :

Will the Minister of FINANCE be oleased to state the number of raids so far conducts by the income-tax authorities in Karnataka in their current drive against tax evasion and black money and what are the names, of individuals or the institutions whose premises were raided and the results achieved thereby?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB MUKHERJEE): (i) Number of raids conducted by the incometax authorities in the charges of Commissioners of Income-tax Karnataka during the period 1-4-1974 to 31-10-1974—29.

(ii) Value of assets seized in the above searches (besides incriminating Jbooks of account and documents):

(iii) Action taken in these cases:

Seized materials are under scrutiny. Orders u/s 132 (5) of the Income Tax Act determining the undisclosed income in a summary manner and retaining the seized assets to cover tax liabilities have been passed in three cases. The undisclosed income determined in these three cases aggregates to Rs. 42-22 lakhs. In other cases, where valuable assets have been seized, necessary action in this regard has been initiated.

The names of the persons/institutions whose premises were searched are given in a statement which is laid on the Table of the House.

Statement

Names of the persons!instilutions whose premises were searched in the charges of Commissioners of Income-tax, Karnataka during the period 1-4-74 to 31-10-74

1. P. S. Devadoss, Advocate, Bangalore-20.

- 2. M. Champalal, Mysore-4.
- 3. K. Bhaskar Shetty, Bangalore.
- 4. Classic Advertising, Bangalore.
- 5. C. Narayana Shetty, Bangalore.
- Shri Shankaranarayan Construction Co., Bangalore-25.
- 7. V. Ranganatha Shetty, Bangalore.
- 8. Mohandas N. Hegde, Bangalore-1.
- 9. K. Anandh Shetty, Bangalore-27.
- 10. V. Monappa Shetty, Mangalore-3.
- Rm. P. N. Arunachalam Chettiar, Coorg.
- 12. T. Thimmaiah-alias Kulliah, Mandya.
- 13. G. D. Bakthavatsalam, Bangalore.
- H. K. Siddegowda, alias Sannegoda, Maddur Taluq.
- 15. K. Muddu-Suvarna, Udipi.
- 16. L. G. Basava, Hubli,
- 17. Rudrappa Veerabhadrappa, Dharwar.
- 18. H. S. Ramoji Rao Shimoga.
- M/s D. M. Mariappa & Sons, Bangalore.
- 20. Shri P. Nanjunda Raju, Bangalore.
- 21. Shri Moosa Sheik Usman, Goa.
- 22. Shri Vishnu Madhav Sinai, Margao.
- 23. Shri Dattaram Pondalik Pongam, Goa.
- Mrs. Khanchand Bahan Savailal Parikh Panaji.
- 25. Balakrishna Savailal Parikh, Panaji.
- 26. Surendra Savailal Parikh, Panaji.
- Shri Gulab Fondu Hegde, alias Gulab
 Hegde, Goa.
- Smt. Pramodini Vithal Lawande, Panaji.
- M/s. Budala Rameswamappa & Sons, Bangalore.

आवश्यक वस्तुओं के मुल्यों में वृद्धि

39. श्री जगबीर सिंह:
श्री सुन्नमण्यम् स्वामी:
डा० रामकृपाल सिंह:
डा० वीरेन्द्र कुषार सखलेचा:
श्री डी० के० पटेल:

क्या वित्त मंत्री राज्य सभा में 23 जुलाई 1974 को तारांकित प्रश्न 32 के दिये गये उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि:

- (क) गत तीन महीनों के दौरान माहवार आवश्यक वस्तुओं के मूल्यों में कितनी वृद्धि हुई है; और
- (ख) मूल्य वृद्धि को रोकने के लिए क्या कदम उठाये गये हैं और उनके क्या परिणाम निकले ?

f[Rise in prices of essential commodities

*39. SHRr JAGBIR SINGH : SHRI SUBRAMANIAN

> SWAMY: DR. RAMKRIPAL SINHA: SHRI V. K. SAKHLECHA: SHRI D. K. PATEL:

Will the Minister of FINANCE be pleased to refer to the answer to Starred Question 32 given in the Rajya Sabha on the 23rd July, 1974 and state:

- (a) the extent of increase in the prices of essential commodities month-wise during the last three months; and
- (b) the details of the steps taken to check the price rise and the results thereof?]

वित्त मंत्री (श्री सी० सुब्रह्मण्यम):
(क) ग्रीर (ख) एक विवरण सभा
पटल पर रख दिया है। देखिए परिणिष्ट
90, ग्रन्पत संख्या 4].

t[THE MINISTER OF FINANCE (SHRI C. SUBRAMANIAM) (a) and (b): A statement is laid on the Table of the House) [See Appendix LXXXX, Annexure No. 4.]

Deposits under the 'Small Saving Scheme'

- 40. SHRI J. S. ANAND: Will the Minister of FINANCE be pleased to state:
- (a) The number of Single deposits under the 'Small Savings Schemes' in the various States exceeding Rupees one lakh during the year 1973-74;
- (b) what was the maximum amount of any single deposit and to which State it related; and
- (c) the number of such deposits which were made in the last ten days of March,
- f[] English translation.

1974 but were withdrawn in the first ten days of April 1974?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI): (a) to (c) The information is being collected, and will be laid on the Table of the House.

Arrests for Tax Evasion

- *41. DR. Z. A. AHMAD: Will the Minister of FINANCE be pleased to state:
- (a) the number of persons arrested Statewise during the last three months for tax evasion; and
- (b) the value of property seized belonging to those tax evaders?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB MUKHERJEE): (a) There is no provision in the Direct Tax Acts for arrest detention of persons for tax evasion, as such

(b) Does not arise.

Jute prices

42. SHRI B. D. BARMAN : SHRI KALYAN ROY : SHRI DWIJENDRALAL SEN GUPTA : SHRI SANAT KUMAR RAHA :

Will the Minister of COMMERCE be pleased to state:

- (a) whether Government have taken any steps to prevent the downward trend in the prices of raw jute to protect the interests of growers;
- (b) if so, the details thereof and the results achieved thereby; and
- (c) what is the prevaling price of raw jute in vanous Eastern States?

THE MINISTER OF COMMERCE (PROF. D. P. CHATTOPADHYAYA):
(a) and (b) Prices of raw jute had shown an upward trend till the fourth week of September, but there has since then been a gradual decline which is roughly of the order of 10% to 15% primarily because of increase in arrivals. The prices, however, are still substantially higher than the minimum support price prescribed. Jute Corporation of India has been instructed to itensify its operation in areas where the